

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P.(CAA)/198/(MB)2022 In C.A.(CAA)/88(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2023**

NAME OF THE PARTIES: - Vaibhav Credit & Portfolio Pvt Ltd

Section: 230-232 of the Companies Act, 2013

ORDER

C.P.(CAA)/198/(MB)2022 In C.A.(CAA)/88(MB)2022: - Adv. Tehseen Fatima Khatri appeared for the Petitioner through VC. The matter is posted for clarification with regard to the appointed date of the scheme and the same has been clarified by the counsel for the Petitioner.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)